

RITEM NO.38

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 113/2015
SHAMBHOO NATH AND ANR Petitioner(s)

VERSUS

RAM PIYARE AND ORS Respondent(s)
(with interim relief and office report)

Date : 09/03/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Neha Agarwal,Adv.

Mr. E. C. Agrawala,Adv.

For Respondent(s) Mr. Abhishek Swarup,Adv.

M/s Manoj Swarup & Co.,Adv.

UPON hearing the counsel the Court made the following

O R D E R

The office report indicates that the Ld. Counsel for the
respondent Nos.1 and 3 have failed to file the counter affidavit
within the period stipulated under the rules.

Lrs of the deceased respondent No.2 has already been brought
on record. Respondent Nos. 4 to 24 have been deleted vide order
dated 7.9.2015 of the Hon'ble Judge in Chamber. Viewed thus, the
matter shall be processed for listing before the Hon'ble Court
under the rules.

(M V RAMESH)
Registrar

MG